

- (c) whether there is any proposal in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) Yes, Sir. Facility of Passenger Boarding Bridges (PBBs) are available at the existing domestic and international terminals at all the airports at Delhi, Mumbai, Kolkata, Chennai, Bangalore and Hyderabad.

Slippery runways at Goa and Mumbai airports

320. SHRI GOVINDRAO ADIK:
SHRI SANJAY RAUT:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that slippery runways, owing to rains, at Goa and Mumbai airports forced the aircraft to veer into "kutchra" areas and caused trouble to authorities to toe away wide bodied planes lying submerged in mud and slush;
- (b) if so, names of the airlines whose aircraft were involved in such incidents;
- (c) whether it is also a fact that due to these incidents most of the operations were adversely affected;
- (d) when such was the situation with a small aircraft, what will be the position if super jumbo and other big aircraft are involved in such incidents; and
- (e) the steps Government is taking to improve the state of the airports to avoid such incidents and to handle such situation in a jiffy without affecting the operations?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Turkish airline A340-300 aircraft was involved in an accident at Chhatrapati Shivaji International (CSI) Airport Mumbai on 02.09.2011. After crossing taxiway N7, the aircraft started veering to right and finally went over the unpaved area of runway side strip into "Kutchra" ground. Disabled aircraft was removed from runway 27 side strip on 05.09.2011. Air India A320 aircraft was involved in the accident at Goa airport on 06.09.2011. After landing in Goa, and while vacating the runway there was difficulty in taxing. Aircraft was stopped on the taxi track and a request was made to the Air Traffic Controller (ATC) for wheel inspection. Two wheels were reported deflated and damaged due to aircraft system related snag. The aircraft did not go into "Kutchra".

(c) Two flights were diverted because of Turkish airline A340 aircraft incident at CSI Airport, Mumbai.

(d) The disabled aircraft removal plan are made by the aerodrome operator based on the characteristics/size of the aircraft expected to be operated at the aerodrome, which include the following things.

- (i) A list of equipment and personnel on, or in the vicinity of the aerodrome which would be available for such purpose.
 - (ii) Arrangements for the rapid receipt of aircraft recovery kits available from other aerodromes. Disabled aircraft removal is generally the responsibility of the registered aircraft owner/operator concerned. However, airport authority makes all efforts to expedite the removal of disabled aircraft.
 - (iii) Such incidents are regularly monitored in the Board for Aviation Safety (BFAS).
- (e) Recommendations emanating from investigation of the incident/accident investigations are implemented to avoid recurrence. Periodical runway friction tests are conducted at airports and wherever friction level is found below minimum requirement, NOTAM (Notice to Air Men) is issued and corrective action is taken till the friction value of such runway is found within the permissible limits.

Low cost flight operation by Singapore Airlines

321. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Singapore Airlines has been allowed to operate low cost flights;
- (b) if so, the details thereof;
- (c) on which routes the airlines has been allowed to operate; and
- (d) would it be cost-competitive?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No, Sir.

(b) to (d) Does not arise.

Incidents to theft of luggage at IGI, New Delhi

†322. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of theft incidents of passengers' baggage occurred at the Indira Gandhi International Airport during the years 2010 and 2011, till date;
- (b) the value involved in each theft incident of passengers, baggage;

†Original notice of the question was received in Hindi.